Government has to pay the said Commissioners within 30 days of a specified date the amount indicated in the first Schedule. All persons having claims against the owner of a sick textile undertaking has to prefer the claim before the Commissioner. All the claims preferred will be met in accordance with section 21 read with the 2nd Schedule, Section 24 and Section 25 of the Ordinance.

In view of what has been stated above it is only after the Commissioners of Payments have been appointed and after the Commissioners of Payments so apointed have finalised the claims it would be possible to know whether the amounts specified in the 1st Schedule of the Ordinance will be sufficient to meet the claims of the nationalised banks for the pre-take over management period, irrespective of the amount of loans given and which may be outstanding in aggregate.

American Aid

86. SWU INDRADEEP SINHA: SHRI L. MAHAPATRO: SHRI YOGENDRA SHARMA: Will the Minister of FINANCE be pleased to state:

- fa) whether it is a fact that he and Dr. Henry Kissinger, American Secretary of State, met at Delhi during the latter's recent visit to India; and
- (b) if so, what was the outcome of their discussions in regard to American aid to India?

THE MINSTER OF FINANCE (SHRI C. SUBRAMANIAM): (a) Yes, Sir.

(b) Views were exchanged on various subjects of mutual interest, including food, fertilizers, etc. Nothing specific came out of the discussion regarding U. S. aid to India.

Sivaraman Committee recommendations 87. SHRI INDRADEEP SINHA: SHRI J. S. ANAND: SHRI L. MAHARATRO: Will the Minister of COMMERCE be pleased to state:

- (a) whether the recommendations of the Sivaraman Committee have since been examined by Government;
 - (b) if so, the details of the decision taken;
- (c) whether powerloom sector has protested against the Sivaraman Committee report;

- (d) if so, the detailed reasons thereof; and
- (e) what is Government's reaction theron? THE DEPUTY MINISTER IN

MINISTRY OF COMMERCE (SHRI •V. P. SINGH): (a) A high level interministerial committee headed by the Secretary (Export Production) in the Ministry of Commerce has been set up to examine the recommedations, and some of the recommendations have been examined.

- (b) No decision has so far been taken.
- (c) and (d) Representations have been received from different organisations connected with power-loom sector, on those recommendations of the Committee which are apprehended to be detarimental to the interests of powerloom sector.
- (e) These representations will receive due attention while decisions are taken on the recommendations.

Income Tax paid by Firms 88. SHRI BHOLA PRASAD: Will the Minister of FINANCE be pleased to state the amount of income tax paid or payable for the years 1971-72, 1972-73 and 1973-74 by the following firms namely:—

- (i) M/s G. S. Ganepathy Rao, Yaman. (ii) M/s A. M. Abou Baker, Kariakal (Yaman).
- (iii) M/s R. Muthiau, Pondicherry (Yaman).
- (iv) M/s Kumaran Stores, Pondicherry (Yaman).
- (v) M/s Chidambaran, Yaman. '(vi) M/s S. Md. Zakaria Maricar, Kari-kal (Yaman), and
- (vii) M/s A. Marimuthi Reddiar (Yaman)?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI PRANAB MUKHERJEE): Information is being collected and will be laid on the Table of t e House as early as possible. Financial help to U. P. Government 89. SHRI LOKNATH MISRA. SHRI K. P. SINGH DEO. SHRI JAGBIR SINGH.

Will the Minister of FINANCE be pleased to state :

(a) whether the Chief Minister of U.P. has stated that the State was passing through serious financial crisis and have requested

the Centre to help it to tide over the difficulties; and

(b) if so the amount of assistance sought by the State Government over and above the overdues against it and the decison taken by the Central Government thereon?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI PRANAB MUKHERJEE): (a) and (b) The State Chief Minister has informed the Government of India of the financial difficulties facing the State Government in the current year. According to a recent communication from the State Government, their estimate of the resource gap at the end of the current financial year is likely to be Rs. 165 crores. The State Government have asked for the help and support of the Government of India to tide over their financial difficulties. It has however not been found possible to provide any additional Central assistance to the State.

Sale of accumulated stock of cloth to consumers

90. SHRI LOKANATH MISRA : SHRI K. P. SINGH DEO :

Will the Minister COMMERCE be pleased to state:

- (a) whether huge stocks of cotton cloth have accumulated with the textile mills;
- (b) if so, the total quantity of stocks of cotton cloth which have accumulated with these mills and the reasons therefor; and
- (c) whether government propose to release these stocks to the consumers at reasonable prices; if so, the extent of shortfall in the prices of these items?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI V. P. SINGH): (a) and (b) Cotton cloth stocks with textile mills amounted to 2-50 lakh bales at the end, of September, 1974. General financial stringency, lack of sufficient purchasing power, delay on the part of agencies/dealers in lifting their 'orders' are the important reasons for the comparatively slow movement of cloth from textile mills.

(c) As a result of the discussions, the Textile Commissioner had with the representatives of the Textile Industry, the textile

mills arj reported to be selling cloth at discount rates varying between 7 and 20 per cent

Raw Material shortage taxtile Industry

91. SHRI N. R. CHOUDHURY: SHRIMATI LEELA DAMODARA
MENON: SHRIMATI
MARGARET ALVA:

Will the Minister of COMMERCE be pleased to state:

- (a) whether it is a fact that textile industry is facing shortage of raw materials:
 - (b) if so, the reasons therefor; and
- (c) the steps taken by Government to meet the situation.

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI V. P. SINGH): (a) No, Sir.

(b) and (c) Do not arise.

Textile Policy

92. SHRIMATI LEELA DAMODARA MENON:

SHRIMATI MARGARET ALVA:

Will the Minister of COMMERCE be pleased to state:

- (a) whether Government are contemplating to change the textile policy; and
 - (b) if so, what are details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI V. P. SINGH): (a) and (b): Government has been engaged in formulating a strategy for increasing the supply of textiles at reasonable prices for domestic consumption and export, during the Fifth Plan period. Thestrategy is intended to cover all relevant issues such as availability and pricing of raw materials, expansion of installed capacity and better capacity utilisation, modernisation, strengthening of export production base etc. These aspects are under the active consideration of Government.

PAPERS LAID ON THE TABLE

Notifications under the Aircraft Act, 1934

THE MINISTER OF STATE IN THE THE MINISTRY OF TOURISM AND CIVIL AVIATIONS (SHRI SURENDRA PAL SINGH): Si I Sir, to lay on the Table